## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/(IB)/2017

NAME OF THE PETITIONER(S)

: CREATIVE LTD

NAME OF THE RESPONDENT(S)

: INTAN EXIM PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Zaffamillah khan Per T. Magandiran

**ORDER** 

Counsel representing both the parties are present and stated that there is a chance of settling the issue between the parties. They prayed time for making submissions in this regard. Considering their request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)